## **BUSINESS ADVISORY COMMITTEE**

(Fifteenth Lok Sabha)

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## **FIFTIETH REPORT**

(Presented on 13.8.2013)

The Business Advisory Committee held a sitting on Monday, the  $12^{\text{th}}$  August, 2013.

2.	Th	e Committee recommend the allocation of time to	the following
tems of business as shown against each:-			
(	1)	Discussion on the Statutory Resolution seeking disapproval of the Indian Medical Council (Amendment) Ordinance, 2013.	2 hours  May be discussed
(2	2)	The Indian Medical Council (Amendment) Bill, 2013, after it is passed by Rajya Sabha.  (Consideration and passing)	together
(:	3)	The Nuclear Safety Regulatory Authority Bill, 2011.  (Consideration and passing)	3 hours
('	4)	The Right to Information (Amendment) Bill, 2013.  (Consideration and passing)	2 hours
(!	5)	The Rajiv Gandhi National Aviation University Bill, 2013.  (Consideration and passing)	1 hour
((	6)	The Civil Aviation Authority Bill, 2013. (Consideration and passing)	3 hours

(7) The Small Industries Develoment Bank of India (Amendment) Bill, 2012. 3 hours (Consideration and passing)

(8) The Piracy Bill, 2012.

(Consideration and passing) 2 hours

- 3. The Committee further recommend that the sitting of the House fixed for Friday, the 16<sup>th</sup>, August, 2013 may be cancelled and in lieu thereof the Lok Sabha may sit on Saturday, the 24<sup>th</sup> August, 2013.
- 4. The Committee also recommend that the Lok Sabha may sit on Tuesday, the 20<sup>th</sup> August, 2013 and the sitting fixed for Wednesday, 21<sup>st</sup> August, 2013 may be cancelled.

NEW DELHI; 12<sup>th</sup> August, 2013 Sravana 21, 1935 (Saka) MEIRA KUMAR (Smt.) Chairperson, Business Advisory Committee.